

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **07.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/75(CHE)/2022

PETITION NUMBER : CP/473/IB/2017

NAME OF THE PETITIONER(S) : D Rajkumar & Anr

NAME OF THE RESPONDENTS : Liquidator of M/s Auro Mira Energy Company Pvt Ltd

UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

The Applicant is represented by the Ld. Counsel Mr. S.Sathiyarayanan and the Liquidator is represented by the Ld. Counsel Mr. V.V.Sivakumar through video conferencing mode.

Both the sides state that they are making attempt to resolve the issue by bilateral discussion.

At request, the matter is adjourned to **14.04.2023** for further hearing.



(SAMEER KAKAR)
MEMBER (TECHNICAL)

MS



(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT